

WRITTEN ANSWERS TO STARRED QUESTIONS**Computerisation of Punjab Wakf Board**

*322. SHRI AIMADUDDIN AHMAD KHAN (DURRU) : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) the progress made, so far, regarding computerization of Punjab Wakf Board; and
- (b) the steps taken to expedite the same ?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) Quotations were invited by the Punjab Wakf Board (PWB) for computerization. Subsequently, P-WB sent a comprehensive proposal to the Ministry. This proposal was examined in the Ministry in consultation with the National Informatics Centre (NIC). Observations made by the NIC have been communicated to PWB. The PWB is taking further action to collect relevant information accordingly and submit revised proposal.

Discontentment on Wage Revision Amongst PSU Employees

*323. SHRI RAMACHANDRA KHUNTIA Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

- (a) whether Government are aware about the serious discontentment amongst all public sector employees regarding the retrograde guidelines of DPE on wage revision of Central Public Sector;
- (b) whether Government are thinking to change the DPE guidelines; and
- (c) whether the DPE guidelines are also applicable to the Central Public sector "Navaratna" ?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI) : (a) The guidelines for the 6th Round of Wage Negotiation effective from 1-1-97 provide that the next wage negotiation should be after 10 years. This has been represented against.